Committee on development of film industry

2470.SHRI RAJEEV SHUKLA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government proposes to set up a committee to suggest a policy framework for the development of film industry;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) to (c) The constitution of such a body is at a nascent stage of discussions.

Entertainment tax evasion by cable operators

2471. SHRI Y. P. TRIVEDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Maharashtra Government has raised to demand with the Central Government for amendment in the Cable Television Network Regulation Act, 1995 to provide for cancellation of licences of those cable operators who indulge in evasion of entertainment tax;
 - (b) if so, whether Government has accepted this demand; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Yes, Sir.

(b) and (c) The amendment of the Cable Television Networks (Regulation) Act, 1995 in the light of the recommendations of Telecom Regulatory Authority of India regarding "restructuring of cable services" received by the Government is under the consideration of the Government. The proposal of the State Government will also be taken into consideration while deciding the matter.

Services of PIB to MPs

2472.SHRI SHANTARAM LAXMAN NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether services of Press Information Bureau are available to Members of Parliament, to publicise the work done by them in their respective areas;
- (b) whether the work done by Members of Parliament through questions, debates and other important modes of participation are made known by the PIB to the public; and
 - (c) if so, the details thereof?

Original notice of the question was received in Hindi.